

{PDJ Establishment,Deoghar,Jharkhand}

Sri Sanjay Kumar Choudhary

ADJ VIII

Cause List Date: 12-04-2021

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Criminal Appeal 33/2019 (ARGUMENTS)		Rakesh Ranjan Pathak Vs State of Jharkhand	Amrit Anand
2	Criminal Appeal 10/2019 (HEARING)		Jitendra Singh Vs State of Jharkhand	Rahul Kumar Singh
3	Misc. Criminal Application 200/2020 (HEARING)		State Through Sabiran Bibi Vs Harun Ansari	APP Alamgir Muzammil Nurani
(Session Trial/0000327/2019)				
4	Session Trial 24/2016 (DEFENCE EVIDENCE)		State through Sanjay Pd. Yadav Vs Rajesh Yadav	
5	Session Trial 179/2015 (EVIDENCE)		STATE Through Suman Kumar Singh Vs Ramkishor Mahto	
6	Session Trial 196/2015 (EVIDENCE)		State through Ram Chandra Das Vs Sanjay Das	
7	Session Trial 63/2017 (EVIDENCE)		STATE Rajnish Prasad Vs Bijay Paswan	
8	Session Trial 182/2017 (EVIDENCE)		State Through Jan Mohammad Vs Rinku Puri @ Bahirav Puri	
9	Session Trial 110/2018 (EVIDENCE)		State Through Ramesh Mandal Vs Umesh Mandal	
10	Session Trial 305/2019 (EVIDENCE)		State Through Shobha Devi Vs Sanjay Mandal	
11	Session Trial 308/2019 (EVIDENCE)		State Through Jhupar Mandal Vs Naresh Mandal	
12	Session Trial 311/2019 (EVIDENCE)		State Through Nityanand Goswami Vs Pochan Hajra	
13	Session Trial 292/2019 (Appearance from Custody)		State Vs Rinku Modi	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Session Trial 91/2014 (Appearance)		State Vs Rafik Mian and others	
15	Session Trial 223/2018 (Appearance)		State Through Abdul Khalid Vs Gulzar Mian	
16	Session Trial 327/2019 (Appearance)		State Through Sabiran Bibi Vs Harun Ansari	
: Misc. Criminal Application/0000200/2020				
17	Session Trial 60/2020 (Appearance)		State Through Jhupar Mandal Vs Mukesh Mandal	

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		<u>09.00-09.30AM</u>		
1	Civil Appeal 30/2016 (ARGUMENTS)		Ranjan Mandal Vs Masudan Mandal	
2	Civil Appeal 38/2011 (ARGUMENTS)		guru pd. Mansion Vs Guru Pd. Mension	S Rout Uday Pd.
		<u>10.30-11.00AM</u>		
3	Civil Appeal 100017/2013 (100017/2013) (HEARING)		Munna Devi Vs Chhota Lal Yadav	Ramdeo Pd. Rai
4	Civil Appeal 100022/2013 (100022/2013) (HEARING)		Bijan Mahto Vs Baijnath Mahto	
		<u>12.00-12.30PM</u>		
5	Motor Acc Claim Case 100040/2012 (100040/2012) (EVIDENCE)		Pramila Devi Vs Ramdhan Tiwary	
6	Civil Appeal 2500001/2010 (2500001/2010) (Appearance)		RAJKUMAR SAHORS Vs SARJU PD YADAV	
7	Civil Appeal 68/2018 (Appearance)		Makbul Ansari Vs Basir Mian	Daya Nand Dubey
